

OFFICE ORDER

In pursuance of Notification No. Home-B(B)14-1/2013 dated 21.12.2017 of the Government of Himachal Pradesh and letter No. HHC/GAZ/14-357/2015-36765 dated 30.12.2017 of the Hon'ble High Court of Himachal Pradesh Shimla, Ms. Surabhi Shree Gupta, Civil Judge-cum-JMIC Palampur, H.P on the acceptance of her resignation from service, she is relieved from her duties with immediate effect.

Sd/-
District & Sessions Judge,
Kangra Division at Dharamshala.

Endst.No.DSJ/EC/(P.file)/2018-
Copy for information to:-

279-3/2 Dated: *4/1/2018*

1. The Registrar General /Registrar (Vigilance)/ Registrar(Judicial) /Registrar (Rules) /Registrar(Administration) High Court of H.P. Shimla.
2. The Principal Secretary(Home) to the Govt of H.P, Shimla
3. The L.R.-cum-Principal Secretary (Law) to the Govt. of H.P, Shimla.
4. The Director, HP Judicial Academy, Ghandal, Shimla
5. The Deputy Commissioner, Kangra at Dharamshala.
6. The Superintendent of Police, Kangra at Dharamshala.
7. The Addl. District & Sessions Judge(I), (II) and (III), Kangra at Dharamshala.
8. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala.
9. The Senior Civil Judges-cum-ACJMs, Nurpur, Dehra, Kangra and Palampur.
10. The Civil Judges-cum-JMICs, Dharamshala, Nurpur, Dehra, Kangra, Palampur Baijnath, Jawali and Indora.
11. Secretary, District Legal Services Authority, Kangra at Dharamshala.
12. Ms. Surabhi Shree Gupta, Civil Judge-cum-JMIC Palampur for information and necessary action.
13. The District Attorney, Kangra at Dharamshala.
14. The President, Bar Association, Palampur.
15. The Treasury Officer, Palampur.
16. The Assistant Programmer, of this office with the direction to upload the same on the District Courts website.
17. Guard file.

Purinder Virdah
District & Sessions Judge,
Kangra Division at Dharamshala.